acquire more powers for effectively and quickly dealing with cases of violation of the provisions of the Act and to extend the Government control over not only establishment of industrial undertakings but also their proper running in line with Government policy. It is also proposed to amend the First Schedule to the Act so that it adequately reflects the technological progress made in the country.

बिना उपयोग के पड़ी हुई मशीनें

1724. श्री किशन लाल शर्मा: क्या उद्योग ग्रीर नागरिक पूर्ति मंत्री यह बताने की कृपा करेंगे कि:

- (क) भारतीय हैकी इलेक्ट्रिकल्स लिमिटेड की विभिन्न इकाईयों में स्थापित मशीनों की कुल लागत कितनी है; ग्रीर
- (ख) स्थापित मशीनें किस-किस अवधि के लिये बेकार पड़ी रही और उसके क्या कारण हैं?

t [Machinery rendered idle

1724. SHRI K. L SHARMA: Will the Minister of INDUSTRIAL AND CIVIL SUPPLIES be pleased to state:

- (a) the total cost of machines installed in vari'ous units of the Bharat Heavy Electricals; and
- (b) the respective periods for which installed machines remained idle and the reasons therefor?]

उद्योग और नागरिक पूर्ति मंत्रालय में राज्य मंत्री (श्री ए० सी० जार्ज):(क) 31-3-1974 तक भारत हुँवी इलेबिट्रकल्स लिमिटेड के विभिन्न एककों में अधिष्ठापित मशीनों की कुल लागत लगभग 145 करोड़ रुपये है।

(ख) ज्योंही मशीनें ग्रधिष्ठापित की गई हैं, वे हर प्रकार से नियमित प्रयोग में लाई गई है और भारत हैवी इलेक्ट्रिकल्स लिमिटेड के विभिन्न एककों को प्राप्त ग्रार्ड र पर उचित ध्यान देते हुए मशोने ग्रप्रमुक्त नहीं रहने दी गई हैं।

f[THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): (a) The total cost of machines installed in the various units of Bharat Heavy Electricals Ltd. as on 31-3-1974 is Rs. 145 crores approximately.

(b) The machinery has been, by and large, brought into regular use as and when it has got installed, and has not been allowed to remain idle, with due regard to the flow of orders on the various units of BHEL.]

Cla^s IV Employees of Telephone Exchange Chanakayapuri, New Delhi

1725. SHRI N. H. KUMBHARE: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the strength of class IV employees working as mazdoors in the Telephone Exchange, Chanakayapuri, New Delhi;
- (b) the number amongst them who are temporary;
- (c) since how long they have been, in employment;
- (d) whether the posts held by them is of permanent nature; and
- (e) if so, whether temporary workers will be regularised in service?

THE MINISTER OF COMMUNICATIONS (SHRI S. D. SHARMA): (a) Six.

- (b) Three.
- (c) One from 4-8-72 and two from 27-2-74.
- (d) The posts held by them at present are temporary.